

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 128/(MAH)/2009  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)


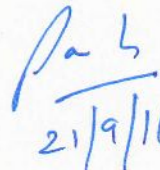
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Mr. Ajit Dugal

V/s.

M/s. Sima Hotels & Resort Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01.	CHETRAKISHAN KUMAR	ADVOCATE FOR CLP & Co. ADVOCATES	 21/9/16
02.	Aditya Parashil Manoj Munshi	Advocate for Respondent Regd. 122	 21/9/16.

CP No. 128/397-398/CLB/MB/MAH/2009

CP No. 133/397-398/CLB/MB/MAH/2009

CP No. 106/111A/CLB/MB/MAH/2008

CP No. 43/397-398/CLB/MB/MAH/2008

Common Order

Since the Petitioner Counsel states that main CPs were adjourned sine die,  
this Bench hereby directs for listing main CP along with all pending CAs for hearing  
on 13.10.2016.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)